

CAUSE LIST OF THE COURT OF **SRI BASAVARAJ SANADI.**, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **16.07.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 184/2008	21.CC 1400/2011
2. OS 240/2012	22.CC 98/2016
3. OS 94/2021	23.CC 438/2017
4. OS 112/2021	24.CC 446/2017
5. OS 130/2021	25.CC 531/2018
6. OS 166/2021	26.CC 536/2017
7. O.S 168/2021	27.CC 674/2017
8. CC 772/2018	28.CC 846/2017
9. CC 1712/2017	29.CC 847/2021
10. C.Misc 144/2018	30.CC 848/2017
11. C.Misc 41/2020	31.CC 1031/2017
12. C.Misc 153/2020	32.CC 1073/2017
13. C.Misc 64/2021	33.CC 1185/2017
14. PCR 51/2018	34.CC 1343/2017
15. PCR 246/2019	35.CC 1475/2017
16. PCR 251/2019	36. PCR 41/2020
17. PCR 252/2019	37.PCR 99/2020
18. PCR 27/2020	38.PCR 105/2020
19. PCR 116/2020	39.PCR 151/2020
20.Cr. 58/2021	40.PCR 191/2020

Place: Hosakote

Dated: 15.07.2021

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their case in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **16.07.2021**

MORNING SESSION	AFTERNOON SESSION
HEARING	HEARING
1. CC 1276/2015	21. OS 385/2012
2. CC 666/2016 (Adv)	22. OS 15/2014
3. CC 691/2019 (Adv)	23. OS 401/2014
4. CC 2711/2020	24. OS 149/2015
5. CC 132/2021	25. OS 13/2018
6. Cr 93/2021	26. OS 277/2018
7. OS 167/2006	27. OS 99/2019
8. OS 230/2008	28. OS 109/2020
9. OS 267/2012	29. OS 113/2020
10. OS 365/2014	30. OS 115/2020
11. OS 537/2014	31. OS 249/2020
12. OS 219/2015	32. OS 17/2021
13. OS 63/2017	33. OS 81/2021
14. OS 127/2017	34. OS 99/2021
15. OS 173/2017	35. OS 142/2021
16. OS 79/2018	36. EX 1/2014
17. OS 209/2018	37. EX 6/2020
18. OS 5/2020	38. FDP 8/2014
19. OS 153/2021	39. FDP 9/2018
20. OS 167/2021	
	ORDERS
	40. OS 309/2013

Hosakote
15.07.2021

Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.